

GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
LOK SABHA
UNSTARRED QUESTION NO. †1580
ANSWERED ON 2ND JULY, 2019

FPI SCHEMES

†1580. SHRI PRATAPRAO PATIL CHIKHLIKAR:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) the total number of schemes pertaining to FPI recommended by the State Government of Maharashtra for approval received by the Union Government during the last two years;
- (b) the number of schemes which have been accorded approval along with the details of the pending schemes; and
- (c) the total amount of fund spent for the approved schemes and the details of the schemes thereof?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES
(SHRI RAMESWAR TELI)

(a) to (c): No specific scheme proposal has been recommended by the Government of Maharashtra during the last two years. The Union Government is implementing the Central Sector umbrella Scheme – **PRADHAN MANTRI KISAN SAMPADA YOJANA - (PMKSY)** with a total outlay of Rs.6000 crore for the period 2016-20 coterminous with the 14th Finance Commission cycle with the following scheme components:

- i. Mega Food Parks
- ii. Integrated Cold Chain and Value Addition Infrastructure
- iii. Creation / Expansion of Food Processing & Preservation Capacities
- iv. Infrastructure for Agro-processing Clusters
- v. Creation of Backward and Forward Linkages
- vi. Food Safety and Quality Assurance Infrastructure
- vii. Human Resources and Institutions

The Ministry is also implementing the scheme "Operation Greens" as a vertical of PMKSY since November, 2018 for integrated development of value chain of tomato, onion and potato (TOP) crops in selected States on pilot basis that includes the State of Maharashtra.

Under the above schemes, the Ministry provides financial assistance in the form of Grant-in-aid to the individuals, farmers, Farmer Producer Organisations (FPOs), Entrepreneurs, Cooperatives, Societies, Self Help Groups (SHGs), Private Companies and Central/ State PSUs etc. under its various schemes for setting up of food processing industries/ units/ projects. The Schemes are demand driven and State-specific fund allocation is made under the schemes. Financial assistance to the eligible applicant is provided as per the Scheme guidelines against the Expression of Interest issued by the Ministry from time to time.
